

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH :

AT HYDERABAD.

OA No. HTS/99

Dated 26.3.1999

Between:

K. Tirumala Rao

.. Applicant

And

1. The General Manager,
South Central Railway,
Rail Nilayam,
Secunderabad.
2. The Dy. Chief Mechanical Engineer,
Carriage Repair Shop,
South Central Railway,
Tirupathi.

.. Respondents.

Counsel for the applicant : Mr. K. Surhakar Reddy

Counsel for the Respondents : Mr. C. V. Malla Reddy

CORAM:

THE HON'BLE MR. R. RANGARAJAN : MEMBER (A)

THE HON'BLE MR. B. S. JAI PARAMESWAR : MEMBER (J)

* * *

THE TRIBUNAL MADE THE FOLLOWING ORDER:

It is seen that the applicant is a minor. No guardian has been impleaded.

Hence the OA. is not maintainable and it is returned to the applicant.

Pruthi
Section Officer

Copy to:-

1. The General Manager, South Central Railway, Rail Nilayam, Secunderabad.
2. The Dy. Chief Mechanical Engineer, Carriage Repair Shop, South Central Railway, Tirupathi.
3. One copy to Mr. K. Sudhakar Reddy, Advocate, CAT., Hyd.
4. One copy to Mr. C. V. Malla Reddy, ~~SC for Rlys~~ SC for Rlys, CAT., Hyd.
5. One duplicate copy.

srr

Copy to:

1. HDHND
2. HHRP M(A)
3. HBSJP M(J)
4. D.R.(A)
5. SPARE

15/4/99
1st AND 2nd COURT

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR:
VICE - CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD:
MEMBER (A)

THE HON'BLE MR. R. RANGARAJAN :
MEMBER (A)

THE HON'BLE MR. B. S. JAI PARAMESWAR
MEMBER (J)

DATED: 26/3/99

ORDER/ JUDGEMENT

MA./RA./CP.No.

IN

O.A. NO.

475/99

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

SRR

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
प्रेषण / DESPATCH

-7 APR 1999

हैदराबाद न्यायपीठ
HYDERABAD BENCH